

Through Fax

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Principal District & Sessions Judge,
Khunti.

Sub: - Regarding nomination for participating in the “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015” scheduled to be held on 11th – 12th February, 2016 at Hotel BNR Chanakya, Ranchi.

Sir,

I am directed to inform you that the Court has been pleased to nominate Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge – I, Khunti for participating in the “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act, 2015” on Rehabilitation Services & Linkages with the POCSO Act, 2012 scheduled to be held on 11th – 12th February, 2016 at Hotel BNR Chanakya, Ranchi.

The officer concerned may be informed accordingly.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo no. 661 /Apptt.

dated, the Ranchi 08.02.17

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/234 dated 23.01.2017 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar General